

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF
TELANGANA AND THE STATE OF ANDHRA PRADESH**

VACATIONS – Summer Vacation, 2016 – High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh – Sitting Arrangements – Notification – Issued.

ROC No.3055/SO-1/2015

Dated 28.04.2016

NOTIFICATION NO.12/SO/2016

Read: High Court's Notification No.11/SO/2016, dated 28/04/2016.

In supercession of the High Court's notification read above, the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh will be closed for Summer Vacation, 2016 from Monday the 2nd May, 2016 to Tuesday the 31st May, 2016 (both days inclusive) and the following Hon'ble Judges will be sitting in the High Court for hearing the matters as given below:

FIRST SPELL

First Spell of Vacation Courts during Summer Vacation, 2016 starts from **Monday the 2nd May, 2016 to Sunday the 8th May, 2016** (both days inclusive)

Sl. No.	Filing date	Court working day	Name of the Hon'ble Judges	D.B. / Single Matters
1	03.05.2016 (Tuesday)	05.05.2016 (Thursday)	Justice A. Rajasheker Reddy Justice A. Shankar Narayana	Division Bench
2	03.05.2016 (Tuesday)	05.05.2016 (Thursday)	Justice M. Satyanarayana Murthy	Single Bench

SECOND SPELL

Second Spell of Vacation Courts during Summer Vacation, 2016 starts from **Monday the 9th May, 2016 to Sunday the 15th May, 2016** (both days inclusive)

Sl. No.	Filing date	Court working day	Name of the Hon'ble Judges	D.B./ Single Matters
1	10.05.2016 (Tuesday)	12.05.2016 (Thursday)	Justice P.V. Sanjay Kumar Justice S.V. Bhatt	Division Bench
2	10.05.2016 (Tuesday)	12.05.2016 (Thursday)	Justice C. Praveen Kumar	Single Bench

THIRD SPELL

Third Spell of Vacation Courts during Summer Vacation, 2016 starts from Monday the 16th May, 2016 to Sunday the 22nd May, 2016 (both days inclusive)

Sl. No.	Filing date	Court working day	Name of the Hon'ble Judges	D.B./ Single Matters
1	17.05.2016 (Tuesday)	19.05.2016 (Thursday)	Justice P. Naveen Rao Justice M.S.K. Jaiswal	Division Bench
2	17.05.2016 (Tuesday)	19.05.2016 (Thursday)	Justice U. Durga Prasad Rao	Single Bench

FOURTH SPELL

Fourth Spell of Vacation Courts during Summer Vacation, 2016 starts from Monday the 23rd May, 2016 to Tuesday the 31st May, 2016 (both days inclusive)

Sl. No.	Filing date	Court working day	Name of the Hon'ble Judges	D.B. / Single Matters
1	24.05.2016 (Tuesday)	26.05.2016 (Thursday)	Justice A.V. Seshasai Justice M. Seetharama Murthi	Division Bench
2	24.05.2016 (Tuesday)	26.05.2016 (Thursday)	Justice B. Siva Sankara Rao	Single Bench

Note:

- 1) After completion of Division Bench work their Lordships will take up Single Bench matters.
- 2) The Hon'ble Senior Judge will allocate the subject matters.

**VACATION OFFICERS FOR THE PERIOD
FROM 2nd MAY 2016 TO 15th MAY 2016**

1. SMT. M. Santhi Vardhani, Deputy Registrar
2. Smt. T. Raja Kumari, Assistant Registrar
3. Sri Ch. Venkateswarlu, Assistant Registrar
4. Sri T. Yakaiah, Assistant Registrar

**VACATION OFFICERS FOR THE PERIOD
FROM 16th MAY 2016 TO 31st MAY 2016**

1. Sri B. Chiranjeevi, Deputy Registrar
2. Sri Shaik Masthan Vali, Assistant Registrar
3. Sri M. Ramana Krishna, Assistant Registrar
4. Sri K. Onesim, Assistant Registrar

Hon'ble Vacation Judges will hold the Court on the date mentioned as above to hear the following types of matters, as their Lordships think fit.

- i. Habeas Corpus matters
 - ii. Anticipatory bail matters
 - iii. Bail applications, if bail is refused by Magistrates and Sessions Judges / Additional Sessions Judges.
 - iv. Any other urgent matter, which cannot wait till the end of the vacation (such as eviction / dispossession, demolition etc.) specifically permitted by the Senior Vacation Judge.
 - v. Notice of any application of urgent nature shall be given to the Vacation Officers before 1.30 pm on the day of filing.
- 1) All lunch motions / urgent mentions relating to the Hon'ble Division Bench shall be moved before the Hon'ble Senior Judge sitting in the Hon'ble Division bench.
 - 2) All lunch motions / urgent mentions relating to the Hon'ble Single Bench shall be moved before the Hon'ble Single Judge only.
 - 3) Routine matters will not be taken up during vacation, except with the permission of the Hon'ble Senior Vacation Judge.
 - 4) No pending case except there is a specific order to post during the vacation shall be taken in vacation.
 - 5) No policy and administrative matters shall be taken up during vacation.

To


REGISTRAR GENERAL 28/4
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1. The Prl. Secretary to the Hon'ble the Acting Chief Justice (with a request to place the notification before the Hon'ble the Acting Chief Justice for His Lordship's kind perusal.)
2. All the P.S.s to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordship's kind perusal)
3. All the Registrars, High Court of Judicature at Hyderabad.

4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to place the same in High Court' Official Website)
5. The Officers concerned.
6. All the Unit Heads in the States of Telangana and Andhra Pradesh.
7. All the Officers, High Court of Judicature at Hyderabad.
8. All the Section Heads, High Court of Judicature at Hyderabad.
9. The Director, A.P. Judicial Academy, Secunderabad.
10. The Member Secretary, A.P. State Legal Services Authority, Hyderabad and Telangana State Legal Services Authority, Hyderabad.
11. The Secretary, H.C. Legal Service Committee, Hyderabad.
12. The Advocate General, State of Telangana, Hyderabad.
13. The Advocate General, State of Andhra Pradesh, Hyderabad.
14. The Secretary to Governor, for the State of Telangana and State of Andhra Pradesh, Hyderabad.
15. The Chief Secretary to Government, Government of Telangana, Hyderabad.
16. The Chief Secretary to Government, Government of Andhra Pradesh, Hyderabad.
17. The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Telangana, Hyderabad.
18. The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Hyderabad.
19. The Registrar, A.P. Administrative Tribunal, Hyderabad.
20. The Chairman, Industrial Tribunals (I,II & Addl.), Hyderabad.
21. The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
22. The Chairman, Sales Tax Appellate Tribunal, Hyderabad & Addl. Bench at Visakhapatnam.
23. The Secretary General, Supreme Court of India, New Delhi.
24. The Registrar, All High Courts in India.
25. The Registrar, Railway Claims Tribunal, Hyderabad.
26. The Registrar, Income Tax Tribunal, Hyderabad.
27. The Registrar, A.P. Lokayukta, Hyderabad.
28. The Registrar, State Consumers Redressal Forum, Hyderabad.
29. The Secretary, Bar Council of A.P., Hyderabad.
30. The Accountant General, Andhra Pradesh, Hyderabad.
31. The Public Prosecutor for the State of Telangana at High Court of Judicature at Hyderabad.
32. The Public Prosecutor for the State of Andhra Pradesh at High Court of Judicature at Hyderabad.
33. The Administrator, Government Pleaders, Hyderabad.
34. The Administrator General & Official Trustee at High Court Buildings, Hyderabad.

35. The Special Judge for Trial of CBI Cases, Hyderabad and Visakhapatnam.
36. The Registrar, Special Court under the A.P. Land Grabbing Prohibition Act, Hyderabad.
37. The Director of Prosecutions, Hyderabad.
38. The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of A.P Chanchalguda, Hyderabad (For Publication in the Gazette Urgently).
39. The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently).
40. The President, High Court Advocates' Association, High Court of Judicature at Hyderabad.
41. The Secretary, Advocates' Clerks' Association, High Court of Judicature at Hyderabad.
42. The Commissioner, Information & Public Relations, Hyderabad. (with a request to publish the notification in all local dailies)
43. The Director, All India Radio, Public Gardens, Hyderabad.
44. The News Director, Doordarshan Kendra, Ramanthpur, Hyderabad (Mobile No.9666631363).
45. The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi, Andhra Jyothi, Vaartha, The Hindu & Indian Express.
46. The Overseer, High Court of Judicature at Hyderabad.
47. SPARE.

} With a request for making necessary announcement

} For publication in the Newspaper